

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:152

ANSWERED ON:05.12.2013

SPECIAL FUND FOR RURAL AREAS

Mahato Shri Narahari; Roy Shri Nripendra Nath; Tirkey Shri Manohar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to set up a special fund to encourage development activities in the neglected rural areas;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has reviewed the performance and functioning of Sampoorna Grameen Rozgar Yojana;
- (e) if so, the details thereof;
- (f) the grants provided and utilized under this Yojana since its inception, State-wise; (g) whether certain States have demanded more funds for effective implementation of the Yojana; and (h) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c) No, Sir. The Ministry of Rural Development is not considering to set up a special fund, as the budgetary allocation for rural development programmes is allocated every year in accordance with the programmes requirements.

(d) to (h) The Sampoorna Grameen Rozgar Yojana (SGRY) a wage employment programme, which was in operation in all the districts of the country has been subsumed under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in a phased manner. In phase I, 200 identified districts of SGRY were covered under MGNREGA w.e.f. 2.2.2006, In phase II, 130 additional districts were covered from 01.4.2007 and the remaining districts have been covered under MGNREGA since 01.04.2008. The SGRY has been discontinued since then.